Ministry of Works and Housing O.M. No. I-170 : 15/6/83-H.III dated 7-4-1984 not been have made applicable to those Government employees who have already drawn the entire House Building Advance before the issue of those orders.

Packing of Vegetable Ghee in Small Packs by DCM

10246. SHRI MANOHAR LAL

SAIN1 - Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 8432 on 23 April, 1984 regarding packing of vegetable ghee in small packs by DCM and state :

(a) reasons for less packing of ghee in 16.5 Kg, panghat tins in March 1984 as compared to packed in corresponding period of last three months and steps taken to incerease quantity any to 1.5 lakh tins to check the detoriorating situation in availability of ghee in loose;

(b) reasons for packing more ghee in 10,5, and 2Kg polypacks during March 1984 than the corresponding period of last three months;

(c) basis of distribution and allocation of ghee by DCM in all packs, packwise during the last 12 months; and

(d) whether same orders on issue of panghat ghee apply to CSD (I) canteens ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR M.S. SANJEEVI RAO): (a) and (b) It was observed from the Production record of the firm that they packed more of the product in small packs during March, 1984 due apparently to business considerations.

(c) According to DCM, it distributes its product on an equitable basis (past offtake) through a large number of wholesalers, and Government nominated agencies which comprise its distribution network. In view of the fact that the (d) As reported by DCM, supplies to CSD (I) Canteens are made after mutual discussions and agreement.

Misuse of Vacant Plot in Shanti Niketan

10247. SHRI DIGAMBER SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a hillock-line plot of land reserved for school building behind street No. 2, Shanti Niketan, New Delhi is being used as an open-air lavatory and a breeding ground for mosquitoes;

(b) whether the plot recently allotted to a private educational society for putting up a school does not envisage any levelling of this hillock-line site but only the periphery of this is being used for putting up a school building;

(c) whether the above Society has not made any headway in the taking up of the construction work, after foundation stone was laid in March last; and

(d) if so, whether Government will set a target date for completion of this building by the above Society to put an end to this standing nuisance and potent health hazard to the inhabitants of the colony nearby?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUS-ING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) A plot of land reserved for school building behind street No. 2, Shanti Niketan Colony of Govt. Servants H.B. Society Measuring 2.5 acres was allotted on 11-1-83 for construction of a Primary School to Sadhu Vaswani Mission. The possession of this plot was handed over by DDA to them on 29-4-83.

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(c) After handing over the possession the plot has been fenced by the Sadhu Vaswani Mission.

(d) Sadhu Vaswani Mission are required to complete the construction of school building on the land allotted within a period of three years from the date of handing over possession including 1 year grace period.

Productivity Linked Bonus to Employees of Directorate of Printing

10248. SHRI KRISHNA CHANDRA HALDER: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the employees of offices under Directorate of Printing have not been granted Productivity Linked Bonus while all the Central Government employees have been granted the same;

(b) if so, the reasons thereof;

(c) whether Government are taking steps to grant bonus to employees working under Directorate of Printing Department; and

(d) if so, the nature of steps taken ? THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI MOHAMMED USMAN ARIF): (a) to (d) The Government have already granted Productivity Linked Bonus on an adhoc basis to the press employees for the years 1980-81 and 1981-82. However, the quession of grant of PLB for the year 1982-83 is receiving active attention of the Government.

World Food Programme Aid to Labourers of Rajasthan Canai project

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10249. SHRI BHEEKHABHAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether UN-FAO had been providing assistance like wheat, oil-milk powder and pulses under the WEP to the labourers of Rajasthan Canal Project since 1968 every year at half the prevailing market price, if so, the amount provided for this project from 1968 to 1983 (year-wise);

(b) whether most of the amount provided for planned schemes has been spont on the non-planned schemes by Rajasthan Government since 1968, if so, the reasons thereof;

(c) whether 75 per cent of assistance is being sold in the open market by the WEP dealership and only 25 per cent could reach the labourers; and

(d) if so, whether Central Government have set up any commission to investigate this matter and if so, the result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE: (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The aid committed/provided to this project during the various phases is as follows:

(Metric Tons)

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Commodity aid	I phase Oct. 68—Sept. 73 (Actual supplied)	IInd phase Dec. 75—May 79. (Actual Supplied)	IIIrd phase 1-8-80 to Continuing (Committed)
1	2	S. dires 3 heatingers	4 stands
Wheat	30,365	31,004	31,600
Edible Oil	480	1,051	4,240
Dry Skimmed Milk Powder	484 -	Salahari - periodi data	1,460
Pulses	570	There and that the	2,920